## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:4513 ANSWERED ON:20.08.2010 INTEREST SUBSIDY ON LOANS TO SHGS Siricilla Shri Rajaiah

## Will the Minister of FINANCE be pleased to state:

- (a) whether the Government of Andhra Pradesh introduced Pavala Vaddi in 2004-05 with an objective to provide interest subsidy on the loans taken by SHGs;
- (b) if so, the details thereof since inception alongwith the present status;
- (c) the financial assistance given by the Government for this project so far; and
- (d) the Government's reaction thereto?

## Answer

## THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (d): The Government of Andhra Pradesh introduced the Pavala Vaddi Scheme (Interest Subsidy) during the year 2004-05 with the objective of providing interest subsidy on the Bank loans taken by the Self Help Groups in Andhra Pradesh to reduce the financial burden on them. The Scheme is applicable to all loans extended by banks on or after 01-07-2004 under SHG Bank Linkage Programme. Andhra Bank, State Level Bankers Convener of Andhra Pradesh has reported the details of year-wise allocation, releases and expenditure as under:

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(Amount in Rs crore)
Year Allocation Releases Expenditure Physical Achievement (Groups)

2004-05 10.00 10.00
52.67 475164
2005-06 48.00 48.00

2006-07 75.00 56.25 50.02 290825

2007-08 100.00 100.00 112.30 554359

2008-09 250.00 250.00 195.30 714930

2009-10 200.00 100.00 173.57 426611

2010-11 200.00 270.00 71.67 163397

Total 883.00 834.25 654.53
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Andhra Bank has also reported that a new system is being introduced during the year 2010-11 i.e. the sanction and release of the Pavala Vaddi through e-transfer from central account directly to SHG Saving Bank account. An MOU was entered with Axis Bank for online transfer of Pavala Vaddi to Saving Bank account of Self Help Groups.